

to the answer to Starred Question No 362 given in the Rajya Sabha on 1st December, 1971 and state

(a) whether Government instructed Pure Drinks (P) Ltd, to withdraw the word 'Orange' in its marketing label of its product called 'Fanta',

(b) whether other bottlers of the product in the country are still describing 'Fanta' as 'Fanta Orange', and

(c) if so, the action taken against them ?

THE MINISTER OF WORKS AND HOUSING, HEALTH AND FAMILY PLANNING (SHRI UMASHANKAR DIKSHIT) (a) Yes, Sir.

(b) and (c) The Coca Cola Export Corporation which supplies the 'Fanta Concentrate' to all bottlers in India were advised to inform their bottlers to change the label according to the approved design. They have confirmed that the suggestion has been passed on to the bottlers who are doing the needful. The State/Union Territory Governments have also been requested to take legal action against the offenders,

SEPARATE C.P.W D. CIRCLE FOR KERALA

204 SHRI BV ABDULLA KOYA Will the Minister of WORKS AND HOUSING be pleased to state.

(a) whether it is a fact that there is no separate CPWD Circle for Kerala, and

(b) if so, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING, HEALTH AND FAMILY PLANNING (SHRI UMASHANKAR DIKSHIT) (a) Yes, Sir.

(b) The present workload does not justify the creation of a separate Circle for Kerala

SOVIET ASSISTANCE TO T D MEDICAL COLLEGE ALLEPPEY, KERALA

\*205. SHRI K CHANDRASEKHARAN Will the Minister of HEALTH AND

FAMILY PLANNING be pleased to state: whether the request made by the Government of Kerala for providing Soviet assistance in Physio-Therapy and Pediatrics in the Thirumala Devaswom Medical College, Alleppey, has been approved by the Central Government ?

THE MINISTER OF WORKS AND HOUSING, HEALTH AND FAMILY PLANNING (SHRI UMASHANKAR DIKSHIT) No, Sir The matter is still under consideration, in consultation with State Government

MISHAP IN EXTERNAL AFFAIRS  
MINISTRY'S HOSTEL IN NEW  
DELHI

206 SHRI K C PANDA:  
SHRI SUNDAR MANI PATEL.

Will the Minister of WORKS AND HOUSING be pleased to state.

(a) whether attention of the Government of India has been invited to a report published in the *Statesman* of the 17th and the 18th February, 1972, regarding a mishap in the External Affairs Ministry Hostel in New Delhi in which the wife of an IAS officer died due to the faulty lock of one of the lifts in the hostel,

(b) whether the Government of India have instituted any inquiry into this mishap, and

(c) if so, the details of its findings, and the action, if any, taken against the persons responsible for the mishap ?

THE MINISTER OF WORKS AND HOUSING, HEALTH AND FAMILY PLANNING (SHRI UMASHANKAR DIKSHIT) (a) Yes, Sir.

(b) and (c) A preliminary enquiry made by Departmental officers, after the accident, revealed that the interlocking arrangements in some of the landing doors of the lifts in the External Affairs Ministry Hostel were not functioning properly. Disciplinary action has been initiated against the concerned Officers for inadequate attention to the

maintenance of these lifts. A Committee has also been set up to report on the causes of the failure of the lifts in Delhi and to suggest steps to be taken to avoid such failures in future.

MEETING OF THE CONSULTATIVE  
COUNCIL ON COMMUNITY DEVELOPMENT  
AND PANCHAYATI RAJ

\*207. SHRI K.L.N. PRASAD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the first meeting of the newly constituted Joint Consultative Council on Community Development and Panchayati Raj was held in Delhi on 28th January, 1972;

(b) if the answer to part (a) above be in the affirmative, whether the progress of the crash scheme for rural employment launched as a Central Scheme in 1971 for providing minimum measures of employment to the most needy persons in the rural areas, was reviewed; and

(c) if so, what were the decisions arrived at?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (PROF.  
SHER SINGH): (a) Yes, Sir.

(b) and (c) The Council considered the role of Community Development and Panchayati Raj Organisations in special programmes including the Crash Scheme for Rural Employment. The following observations recommendations were made:

(1) The Community Development Agency should be utilised more effectively for implementing the Crash Scheme for Rural Employment.

(2) Suitable changes may be introduced, as necessary, for the smooth functioning of the Crash Scheme for Rural Employment. While fixing the minimum size of works to be taken up under the Scheme, a flexible approach should be adopted in view of the peculiar circumstances of certain areas.

\* 208. [Transferred to the 30th March 1972.]

UNIFORM SYLLABUS FOR PUBLIC  
SCHOOLS

\*209. SHRIMATI PRATIBH,  
SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the names of Public Schools in Delhi and New Delhi which are still conducting Senior Cambridge School leaving certificate curriculum; and

(b) whether there is any proposal under Government's consideration to introduce uniformly the Central Secondary School syllabus in all the Public Schools in Delhi and New Delhi and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE  
MINISTRY OF EDUCATION AND  
SOCIAL WELFARE AND IN  
THE DEPARTMENT OF CULTURE  
(PROFESSOR D.P. YADAV): (a) None of the Public schools in Delhi and New Delhi, which are members of the Indian Public School Headmaster's Conference, is following the Senior Cambridge School Leaving Certificate curriculum. However, there are some private English medium schools in Delhi and New Delhi which are affiliated to the Council of Indian School Certificate Examinations and which prepare the students for the Indian School Certificate Examination formerly known as Senior Cambridge.

(b) Since most of the schools do not receive any aid from Government and since many of these are minority institutions Government have not formulated any proposal to enforce on these schools the syllabus of the Central Board of Secondary Education.

SHORTAGE OF ANTI-RABIES VACCINE  
IN DELHI HOSPITALS

\*210. SHRI M.K. MOHTA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether there is an acute shortage of anti-rabies vaccine in Delhi Hospitals;